

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 03**  
**(IB)-247(PB)/2023**

**IN THE MATTER OF:**

Exotic Buildcon Private Limited ... Applicant/Petitioner

**Order under Section 10 of Insolvency & Bankruptcy Code, 2016.**

**Order delivered on 23.04.2024**

**CORAM:**

**JUSTICE RAMALINGAM SUDHAKAR**  
**HON'BLE PRESIDENT**

**SH. AVINASH K. SRIVASTAVA**  
**HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Petitioner : Mr. Saurabh Jain, Ms. Bhawanshu Sharma, Adv.  
For the Respondent : Mr. Vipul Agrawal along with Gibran Naushad and  
SakshiShairwal, Standing Counsels

**ORDER**

Ld. Counsel Mr. Saurabh Jain for the petitioner appeared physically.

Ld. Counsel Mr. Gibran Naushad for the Income Tax Department appeared through VC and submitted that the reply has been filed and sought time to upload the same on the DMS/E-portal. He is directed to serve the copy of the reply to the Petitioner.

At his request and by consent of both sides, list the matter **on 06.05.2024.**

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**(RAMALINGAM SUDHAKAR)**  
**PRESIDENT**

-sd-

**(AVINASH K. SRIVASTAVA)**  
**MEMBER (TECHNICAL)**